and not area-wise. The Zone-wise, including tribal area, total ₹ 809.05 crore are allocated as under:-

Zonal	Central	Eastern	East	East	Nor	thern	North	North	Northeast
Railways			Central	Coas	t		Central	Eastern	Frontier
Fund	83.50	70.70	71.06	40.22	2 67	7.51	31.55	24.67	69.04
									allocated
									(₹ in crore)
Zonal	North	Southern	South	South	South	Sou	th Weste	ern Wes	st Total
Railways	Western	ı	Central	Eastern	East	West	ern	Cent	ral
	Central								
Fund allocated	26.64	48.39	49.25	46.66	14.28	23.6	54 78.3	1 56.6	1 809.05
(₹ in crore)	)								

## Lawsuits in High Courts and Supreme Court

- 742. DR. VINAY P. SAHASRABUDDHE: Will the Minister of RAILWAYS be pleased to state:
- (a) the details of lawsuits Railways is facing in various High Courts and the Supreme Court as of 31st August, 2019 and the High Court-wise and Department-wise statistics of these cases that have been filed and since when;
- (b) the number of lawsuits that are filed by Government Departments/Government establishments or State Governments; and
- (c) whether Railways have evolved any structured mechanism to minimise the number of lawsuits being filed and if so, the details of the nature of the same and if not, the reasons therefor?

THE MINISTER OF RAILWAYS (SHRI PIYUSH GOYAL): (a) to (c) Information is being collected and will be laid on the Table of the House.

## Linking capitals of all North Eastern States by rail network

- 743. SHRIMATI JHARNA DAS BAIDYA: Will the Minister of RAILWAYS be pleased to state:
- (a) whether it is proposed to link all the capitals of North Eastern States by rail network;